

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No. MA 298 of 2002

(OA 728 of 97)

MA 299 of 2002

Date of order : 31.1.03

Present : Hon'ble Mr.B.P.Singh, Administrative Member

Hon'ble Mr.N.Prusty, Judicial Member

ABHIJIT DEY & ORS.

VS

UNION OF INDIA & ORS.

For the applicants : None

For the respondents : Mr.S.Chakraborty, counsel

O R D E R

B.P.Singh, A.M.

Ld. counsel for the applicants in MA 298/2002 and MA 299/2002 is not present today even on the second call. From the perusal of the file it is clear that the ld. counsel for the applicants was not present on the last three occasions namely 5.7.02, 20.9.02 and 13.12.02. Thus it is clear that the applicant are not interested in pursuing the matter.

2. Both the MAs are dismissed for default.

  
MEMBER (J)

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MEMBER (A)